

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228
CP/42(AHM)2023

Proceedings under Section 66 of Co's Act, 2013

IN THE MATTER OF:

AHLSTROM FIBERCOMPOSITES INDIA PRIVATE LIMITED**Applicant**

.....**Respondent**

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.

For the RD : Mr. Shiv Pal Singh

ORDER

Heard Ld. Counsel for the applicant. RD office submitted no objection. Ld. Counsel for the applicant is directed to file affidavit regarding compliance to the Income Tax filing and pending assessment if any by Income Tax Department.

List for further consideration on 13.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)